

	<i>Target (1993—94) (Rs. crores)</i>	<i>Performance April '93 Rs. crores)</i>	<i>%age of Performance</i>
1. Iron ore	1590.33	135.31	8.54
2. Granite	600.00	32.00	5.33

Separate export targets for granite and granite blocks are not fixed.

Export duty on granite and iron ore was abolished in the Budget for 1993—94. There is no excise duty or export subsidy on iron ore or granite.

[*Translation*]

Capital Growth Rate and Savings

1087. SHRI VISHWESHWAR BHAGAT: Will the Minister of FINANCE be pleased to state:

(a) whether there is a decline in the capital growth rate during 1990—91 and 1991—92;

(b) if so, the details thereof; and

(c) the measures being taken by the Government to increase the rate of savings in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) Yes, Sir.

(b) The annual rate of growth of gross capital formation at current prices during 1990—91 and 1991—92 was 12.9 per cent and 11.2 per cent respectively.

(c) Savings are influenced by a number of factors including the rate of growth of income and the rate of inflation. The economic reform measures initiated by Government particularly those relating to the fiscal and financial sector

reforms are expected to increase the levels of productivity and incomes and, thereby, savings. The rate of inflation has already come down.

[*English*]

Allocation of Export Quota.

1088. SHRI V. SOBHANADREESWARA RAO: Will the Minister of COMMERCE be pleased to state:

(a) whether State Trading Corporation of India has been given order to export Flue Cured Virginia (FCV) tobacco to Russia during the last year;

(b) the details of the traders/companies who are given export order from out of export quota offered to STC;

(c) whether the Government propose to take any steps to allocate export quota to the growers society from out of export order given to STC this year to clear the tobacco stock with them;

(d) whether the Government have received any request from the Andhra Pradesh Tobacco Growers Society to allot a part of export order given to STC units to dispose of the tobacco purchased by it from the farmers; and

(e) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MIN-

ISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED)

: (a) Yes, Sir.

(b) and (c) STC exports Tobacco like any other exporters and does not get any special quota from Russia. From time to time STC has been able to obtain orders for small quantities of tobacco through M/s Sojuzplodo—import, Moscow and this has been in open competition with other exporters.

During 1992—93 STC secured order for 240 tons from Russia and it was fulfilled through the following associate suppliers of STC:

- | | |
|--|-----------|
| (i) M/s Tobacco Enterprises of India, Guntur | —120 Tons |
| (ii) M/s Deccan Tabasco Enterprises, Guntur | —80 Tons |
| (iii) M/s Sundaram Tobaccos, Guntur | —40 Tons. |

In case STC is able to obtain larger orders from Russia this year, STC would be willing to consider passing on some quantity to the A.P. Tobacco Growers Union even though the Union had declined to execute such orders offered by STC in 1991—92. The union is also free to compete with private exporters for orders from Russia.

(d) and (e) The Government does not allocate any quota. The desire of the Union in getting Russian orders has been conveyed to the Russian authorities as well as STC.

[*Translation*]

Recovery of EPF in Punjab and Madhya Pradesh

1089. SHRI JAGMEET SINGH BRAR:
SHRI PHOOL CHAND VERMA:

Will the Minister of LABOUR be pleased to state:

(a) whether several companies in Punjab and Madhya Pradesh are not depositing the amount of Employees Provident Fund (EPF) with the Regional Provident Fund Commissioner;

(b) the number of such companies in the year 1992—93 in the above States; and

(c) the steps taken by the Government to recover this amount?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) (a) to (c) The information is being collected and will be laid on the Table of the House.

[*English*]

Production of Raw Jute

1090. SHRI ZAINAL ABEDIN:
SHRI ANIL BASU:
SHRIMATI GEETA
MUKHERJEE:

Will the Minister of TEXTILES be pleased to state:

(a) the quantum of raw jute produced in the country during last three years, State—Wise;

(b) the quantum of raw jute purchased by the JCI, cooperative societies and other agencies during the same period, State—wise;

(c) whether the Government are aware that jute growers are facing difficulties due to low jute market price during the last year

(d) if so, whether the Government propose to provide funds to JCI to purchase large quantum of jute during the ensuing season to save the interests of jute growers; and